

(d) the occasions on which these films are shown and whether Government propose to telecast these films on Television?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Question does not arise.

(c) As per the statement given below.

(d) These films are generally shown or telecast on Doordarshan when there is such occasion, as example, birth/death anniversary of the concerned national leader/freedom fighter or the date of any particular event in which a particular national leader or freedom fighter was involved.

STATEMENT

1. BHAGAT SINGH -- 1970
2. BAGHA JATIN — 1977
(JATINDRANATH MUKHERJEE)
3. A SONG FOR BIRSA — 1981
(SENAPATI BAPAT)
4. CHANDRASHEKHAR AZAD
—1983
5. VEER SAVARKAR — 1983
6. BABA JUSSA SINGH
AHLUWALIA — 1985

[*English*]

Fraud in Central Bank of India

1432. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Bank of India was defrauded by about Rs. 47 lakhs through fake demand drafts;

(b) if so, the modus operandi of the fraud;

(c) whether the culprits have been apprehended and if not, the reasons therefor; and

(d) the preventive measures being taken to countenance such situations arising in other nationalised banks also?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Central Bank of India has reported that 5 forged Demand Drafts were presented and paid at 2 of their offices at Calcutta amounting to Rs. 47.06 lacs. 2 more forged Drafts were paid at their Sholapur branch amounting to Rs. 11.74 lacs. An MICR Demand Draft book containing 50 leaves has been found stolen from the stock at Girgaum branch, Bombay. Making use of these Draft leaves, the culprits prepared Demand Drafts favouring fictitious firms drawn on Calcutta and Sholapur branches of the Bank.

(c) The Bank has filed First Information Reports at all the centres mentioned above. Internal investigation has been taken up to find out staff lapses.

(d) RBI had advised commercial banks vide their circular dated 1-10-1977 that bank draft forms should be treated as security item and kept in the custody of authorised supervising officials. Banks are expected to adhere to the procedure laid down for prevention of such frauds.

Functioning of HPT and LPT in Kerala

1433. SHRI MULLAPPALLY RAMACHANDRAN:

SHRI P.C. THOMAS:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of high power and low power T.V. transmitters functioning in Kerala;

(b) whether Government propose to set up any more low or high power T. V. transmitters in Kerala;

(c) if so, the details thereof;

(d) whether Government have any proposals to ensure that all the hilly areas in Cannanore and Wayanad districts of Kerala are covered by T.V. transmission; and

(e) if so, the details thereof?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) There are at present two high power (10 KW) and 13 low power (100W) TV transmitters functioning in Kerala.

(b) and (c) A high power (10KW) TV transmitter is already under implementation at Calicut as a spill-over scheme of the Seventh Plan. However, the VIII Plan allocation not having been made by the Planning Commission so far, it is not possible to indicate the details of the TV projects to be set up in the State under the VIII Plan.

(d) and (e) Whereas two low power (100W) TV transmitters, one each at Tellicherry and Cannanore, and one low power (100 W) TV transmitter at Kalpetta are at present functioning in the districts of Cannanore and Wayanad respectively, TV service in these districts is expected to improve on the commissioning of the high power (10 KW) TV transmitter under implementation at Calicut. It is the endeavour of the Government to extend TV service to the remaining uncovered parts of these districts also, as expeditiously

as possible, depending upon the availability of adequate resources for this purpose.

Opening of Sale Centres Abroad

1434. SHRI B.N. REDDY: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to open sale centres in various foreign countries to help India's exports; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) No, Sir.

(b) Does not arise.

Occupancy of ITDC Hotels

1435. SHRI ASHOK ANAND-RAO DESHMUKH: Will the Minister of TOURISM be pleased to state the occupancy of the hotels being run by the India Tourism Development Corporation during the last three years, year-wise and hotel-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): The requisite information is given in the statement below.

STATEMENT

The Percentage Occupancy of ITDC Hotels during the last Three years

S.No.	Name of the Hotel	1987-88	1988-89	1989-90
1	2	3	4	5
1.	Ashok Hotel, New Delhi	75	80	84
2.	Hotel Ashok, Bangalore	53	60	61
3.	Kovalam Ashok Beach Resort, Kovalam	66	72	74
4.	Qutab Hotel, New Delhi	82	80	77